

IN THE HIGH COURT OF DELHI AT NEW DELHI

F.No. 198/JR-CPC/2018.....

Dated : 12.12.2018

From :

The Registrar General  
Delhi High Court,  
New Delhi

To

(On the website of Delhi High Court & District Courts)

**Subject: - Quotation for Seven (07) UPS of 10 KVA with minimum 3 years warranty (on UPS and 2 years for Battery) for Delhi District Courts and Delhi Judicial Academy.**

Sir/Madam,

This court intends to purchase Seven (07) UPS of 10 KVA (6 for Delhi District Courts and 1 for Delhi Judicial Academy) with 3 years warranty on UPS and 2 years for Battery. The specifications of the required hardware device is attached as **Annexure-A**.

The authorized vendor(s) are requested to submit quotations in a sealed envelope to the AOJ (IT/Sty.), Room No.6, Ground Floor, LCB-III, Delhi High Court on or before **11.01.2019 at 05.00 PM** clearly mentioning the technical details of the product being offered. The quotations should be addressed in the name of "**The Registrar General, Delhi High Court, New Delhi**" and the subject of this letter be superscribed on the envelope.

The rates offered should be inclusive of all taxes and the warranty period should be clearly mentioned in the quotation. The installation of the UPSs shall be done by the vendor(s). The validity of rates should not be less than six months from the last date of submission of quotation. Quotation with less period of validity of rates shall be rejected. The quotation received after the due date shall be summarily rejected. The quotation should be of UPSs and Batteries of reputed brands. The vendor shall submit a certificate to the effect that he has not been debarred/black-listed by any government/semi-government organization in India or abroad. (The format is enclosed as **Annexure-B**).

The High Court reserves the right of increasing or decreasing the number of UPS and the right to modify/amend the quotation letter/terms & conditions at a later stage. This court also reserves the right to place the order fully/partly to different firms/vendors.

Yours Truly,

  
(Sudhanshu Kaushik)  
Joint Registrar (Judicial)/  
Central Project Coordinator (CPC)  
For Registrar General

CC to : -

1. Ld. District & Sessions Judge (Hq.), Tis Hazari Courts, Delhi.
2. Mr. Zameen Ahmad, Sr. System Analyst (IT) with request to upload the letter on the website of Delhi High Court.
3. Mr. Ravinder Dudeja, Chairman, Centralized Computer Committee, THC, Delhi with request to upload the letter on the website of District Courts.

  
Dy. Registrar (IT)

**TECHNICAL SPECIFICATIONS 10 KVA UPS WITH 30 MINUTES BACKUP TIMES**

Sno.		10 KVA
<b>1</b>	<b>POWER</b>	<b>10KVA / 8000W</b>
		Input System Single Phase & Earth Ground
<b>2</b>	<b>INPUT</b>	Rated Voltage 230 V AC
		Voltage Range 120V to 300 V(0 – 50% load), 170V to 280V (100% load)
		Frequency 50 / 60 Hz +/- 5 Hz (Auto Sensing)
		Power Factor > 0.99 @ Full Load
		Voltage Range of Bypass 230 V AC ± 10 % (Adjustable)
		Output System Single Phase & Earth Ground
		Rated Voltage 220 / 230 / 240 V AC (+/-1%)
		Power Factor 0.8
		Waveform Sinewave
		Distortion < 3%
<b>3</b>	<b>OUTPUT</b>	Efficiency 85%
		Normal Mode Frequency 45 – 55 Hz (adjustable)
		Battery Mode Frequency 50 Hz + 0.1 Hz
		Inverter Overload Capacity 110% for 5 minutes / 150% for 5 second
		Output Voltage Distortion <3% for Linear Load, <6% for Non-Linear Load
		Transfer Time 0 ms (Normal mode to Battery mode), 5ms (Normal mode to 3 : 1
		Crest Factor 3 : 1
		Batteries Voltage 24 V DC / 36 V DC / 72 V DC / 96 V DC / 192 V DC /
		Charge Current 2A for Internal Batteries 6A Max (Adjustable)
		Backup Time Dependent on the Capacity of Batteries (Long Backup Time) <b>(Minimum 30 minutes backup)</b>
<b>4</b>	<b>BATTERY</b>	Battery Charge Time Charger to 90 % Battery Capacity in 3 Hours (Standard)
		Interface Port(s) RS232 + Dry Contact (DB9) + USB (Optional)
		Optional Cards SNMP Adaptor

<b>5</b>	<b>COMMUNICATE &amp; INTERFACE</b>	LCD Display	Information for Load / Battery / Input / Output / Operating Mode
		Audible Alarm	Actively Audible Alarm for Utility Failed / Battery Low / Overload Condition
		Indicator	Load Indication, Load on Battery, Low Battery, Mains On, Overload
		EPO	Yes
		Noise Level	<45dB @ 1 Meter / <50dB @ 1 Meter
<b>6</b>	<b>ENVIRONMENTAL</b>	Operating Temp.	0 - 40°C
		Storage Temp.	-20°C ~ 55°C
		Relative Humidity	0 ~ 95 % Humidity, Non - Condensing
		Operating Elevation	2,000 Meters
<b>7</b>	<b>WARRANTY</b>	<b>MINIMUM 3 YEARS FOR UPS AND 2 YEARS FOR BATTERIES</b>	
<b>8</b>	<b>RACK</b>	<b>BATTERY RACK SHOULD BE PROVIDED WITH THE UPS</b>	

(Battery should be certified by OEM)

**Annexure-B**

Date: \_\_\_\_\_

Tender Ref. No. \_\_\_\_\_

To

The Registrar General,  
High Court of Delhi,  
New Delhi

**Subject: - Declaration regarding clean track record of the firm/company/  
proprietorship concern.**

Sir,

I hereby declare that my company/firm/proprietorship concern has not been debarred/black-listed by any Government/Semi Government Organization in India or abroad. I further certify that the competent authority in my company/firm/proprietorship concern has authorized me to make this declaration.

Yours sincerely,

Name: \_\_\_\_\_

Designation : \_\_\_\_\_

Company/Firm: \_\_\_\_\_

Proprietorship Concern : \_\_\_\_\_

Address: \_\_\_\_\_

(Stamp & Signature)